K.S. OILS LIMITED-In Liquidation

Revised list of Shareholders pursuant to IA/188(MP) of 2021 filed with Hon'ble NCLT Indore Bench

[In Compliance of Regulation 31 of Insolvency and Bankruptcy Board of India(Liquidation Process), Regulations, 2016] (Version 2 dated 23.09.2021: Pursuant to claims received till 02.09.2021)

Category: Shareholders

S1.	Name of	Amount Claimed		Claim Admitted	Claim Rejected	Security	Remarks
No	Stakeholder	Nature	Amount (INR)	Amount(INR)	Amount(INR)	Interest	Kemarks
1	State Bank of India	Cummulative Redeemable Preference Shares (CRPS)	712,523,660	712,523,660	-	Unsecured	Fully Admitted
2	IDBI Bank Limited	Cummulative Redeemable Preference Shares (CRPS)	203,554,222	203,554,222	-	Unsecured	Fully Admitted
3	Union Bank of India (Erstwhile Andhra Bank)	Cummulative Redeemable Preference Shares (CRPS)	237,281,107	237,281,107	-	Unsecured	Fully Admitted (Refer SN 3)
4	Central Bank of India	Cummulative Redeemable Preference Shares (CRPS)	663,514,098	663,514,098	-	Unsecured	Partly Admitted (Refer SN 2)
5	Life Insurance Corporation of India	Cummulative Redeemable Preference Shares (CRPS)	197,400,000	195,203,836	2,196,164	Unsecured	Partly Admitted (Refer SN 1)
6	The Federal Bank Limited	Cummulative Redeemable Preference Shares (CRPS)	108,446,575	108,446,575	-	Unsecured	Fully Admitted (Refer SN 4)
7	Punjab National Bank	Cummulative Redeemable Preference Shares (CRPS)	121,357,949	91,095,123	30,262,826	Unsecured	Partly Admitted (Refer SN 1 & 5)
8	The Jammu & Kashmir Bank Limited	Cummulative Redeemable Preference Shares (CRPS)	344,972,929	216,893,151	128,079,778	Unsecured	Partly Admitted (Refer SN 1 & 6)
7	Total Amount		2,589,050,540	2,428,511,772	160,538,768		

Notes: These notes to be considered as an integral part of this sheet.

General Notes(GN)

- GN.1 The liquidator has made the best estimate of the amount for admission of the claim wholly or partially based on the information & proofs of claims as made available to her by the claimant and based on the records and information provided by the corporate debtor. The Liquidator has also relied on the Master Restructuring Agreement (MRA) dated 14.03.2012, MRA First Amendment dated 22.05.2013 and MRA Second Amendment dated 28.06.2013 along with the charge documents filed with Registrar of Companies. The claim verification process has fallen in a time which is laced with acute Covid-19 pandemic with lot of restrictions on the physical movement, in the entire country. In-spite of the challenges due to Covid-19, the claim verification exercise has been conducted with all due diligence and care, however, error if any, due to certain technical glitches can not be ruled out.
- **GN.2** Admission of the claims is subject to change pursuant to any other information/documents as may be received from the borrower or otherwise available to the Liquidator in due course of the Liquidation Proceedings.
- **GN.3** The liquidator reserve his right to modify an entry in the list of stakeholders, when he comes across additional information warranting such modification, and shall modify the entry in the manner directed by the Adjudicating Authority.
- **GN.4** Any distribution based the claim admitted herein shall be subject to reduction of any recovery made by the claimant on account of respective claim (Whether specifically mentioned in this list of stakeholders or otherwise).

	Specific Notes(SN)					
SN.1	The excess interest claim post liquidation commencement date has not been admitted.					
SN.2	The bank was issued 2,66,20,000 cummulative redeemable preference shares of Rs.10/- each. The claim pertaining to the same has been admitted as unsecured and depicted in the List G. The amount of claim admitted in List G is Rs.66,35,14,098/-					
SN.3	The bank was issued 2,18,80,000 cummulative redeemable preference shares of Rs.10/- each. The claim pertaining to the same has been admitted as unsecured and depicted in the List G. The amount of claim admitted in List G is Rs.23,72,81,107/-					
SN.4	The bank was issued 1,00,00,000 cummulative redeemable preference shares of Rs.10/- each. The claim pertaining to the same has been admitted as unsecured and depicted in the List G. The amount of claim admitted in List G is Rs.10,84,46,575/-					
SN.5	The bank was issued 84,00,000 cummulative redeemable preference shares of Rs.10/- each. The claim pertaining to the same has been admitted as unsecured and depicted in the List G. The amount of claim admitted in List G is Rs.9,10,95,123/					
SN.6	The bank was issued 2,00,00,000 cummulative redeemable preference shares of Rs.10/- each. The claim pertaining to the same has been admitted as unsecured and depicted in the List G. The amount of claim admitted in List G is Rs.21,68,93,151/-					